

Statement-I

*Chart showing collection under V.D.I.S.,
1997 till 31.3.1998*

Sl. No.	C.C.I.T. Charges	Total Tax paid (tax + interest) (in crores)
1.	Ahmedabad	Rs. 921.87
2.	Bangalore	Rs. 581.67
3.	Bhopal	Rs. 302.36
4.	Calcutta	Rs. 714.70
5.	Chandigarh	Rs. 609.74
6.	Chennai	Rs. 783.44
7.	Cochin	Rs. 139.29
8.	Delhi	Rs. 1218.26
9.	Hyderabad	Rs. 375.36
10.	Jaipur	Rs. 269.98
11.	Kanpur	Rs. 346.09
12.	Lucknow	Rs. 219.00
13.	Mumbai	Rs. 1,978.48
14.	Patna	Rs. 256.14
15.	Pune	Rs. 867.45
Total		Rs. 9,583.83

Statement-II

*Statement showing state-wise distribution
of shares in VDIS during 1997-98.*

States	Shares
	(Rs. in crores)
Andhra Pradesh	642.03
Arunachal Pradesh	12.91
Assam	211.42
Bihar	976.66
Goa	13.67
Gujarat	307.25
Haryana	94.01
Himachal Pradesh	53.46
Jammu & Kashmir	83.31
Karnataka	405.44

States	Shares
	(Rs. in crores)
Kerala	294.27
Madhya Pradesh	629.54
Maharashtra	465.21
Manipur	21.41
Meghalaya	21.49
Mizoram	11.32
Nagaland	13.75
Orissa	341.35
Punjab	110.95
Rajasthan	421.54
Sikkim	9.57
Tamil Nadu	504.01
Tripura	28.71
Uttar Pradesh	1352.57
West Bengal	567.35
TOTAL	7594.00

Inspection report of Commercial Banks

668. SHRI GAYA SINGH:
SHRI N.R. DASARI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the bank inspection reports of various commercial banks prepared by the Reserve Bank of India do not make any mention of the concerned bank's exposure to the priority sector lendings; and

(b) if so, whether it has been made non-obligatory on the part of the commercial banks including foreign banks to stick to the guidelines issued by the RBI on priority lendings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) No, Sir.

(b) No, Sir.